

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.07.2019

**PRIORITY CAUSE LIST – 1**

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 243/BB/2018	For admission	Sec 7 of I&B code 2016	M/s Pridhvi Asset Reconstruction & Securitisation Company Ltd	Cyril Amarchand Mangaldas	M/s Sagar power (Neerukatle) Pvt Ltd	Mrs. Dushyantha Kumar Southern Resolution Professions LLP

SHARAN A KUKREJA  
JANVI KISHORE  
FOR CYRIL AMARCHAND MANGALDAS  
ADVOCATE FOR PETITIONER/S:

APPLICANT /  
PETITIONER



K. DUSHYANTHA KUMAR P

RESPONDENT

KUMAR ANURAG SINHA - Advocate  
ADVOCATE FOR RESPONDENT/S: Supreme court Respondent



**ORDER**

Heard Shri Sharan A. Kukreja along with Ms. Tanvi Kishore, learned Counsel for the Petitioner and Shri Kumar Anurag Sinha, learned Counsel along with Shri K. Dushyantha Kumar, learned PCS for the Respondent.

Since the proposal to resolve the issue failed the case is taken for hearing on admission. During the course of the argument, the learned Counsel for the Respondent has relied upon the judgment of Hon'ble NCLAT, New Delhi in Company Appeal (AT) (Insol.) No.30 of 2017, No.37 of 2017 and No.54 of 2017 dated 20.09.2017, wherein, the question of whether the 'Power of Attorney Holder' given power of attorney prior to enactment of 'I&B Code', is entitled to file an application under Section 7 or 9 or 10 of the Code. The issue decided in that case fairly covers in the instant case.

Learned Counsel for the Respondent requests time to file judgement relied upon. Therefore, we finally grant time till 22.07.2019.

Post the case finally on **22.07.2019**. We make it clear that no further adjournment shall be granted since the case is listed on the Priority List.



**Member (T)**

Krishna

**Verified**



**Court Officer**



**Member (J)**